

MOST URGENT/OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 14136-14180/Genl./HCS/2023


Dated, Delhi the 18 APR 2023

Copy of the letter dated 15.04.2023 vide office diary no. 281 dated 17.04.2023 along with enclosure (in the form of CD's containing details of the matured digitized judicial files (approx. 5000 files of Record Room (Civil) and 7,354 files of Record Room (Criminal)) as per aforesaid letter as Annexure-A and B) received from Branch In-charge, Record Rooms (Civil and Criminal), Central District, Tis Hazari Courts, Delhi is circulated with request to send requisite information/reports with regard to pendency of Appeal, in respect to the lists (Annexure-A and B) **positively by 27/04/2023 as desired.**

1. All the Sessions Courts/Appellate Courts, Central District, Tis Hazari Courts, Delhi.
2. Branch-In-Charge, General Branch, West District, Tis Hazari Courts, Delhi.
3. Branch-In-Charge, Facilitation Centre, Central District, Tis Hazari Courts, Delhi.
4. A O (Judl.)/Branch-In-Charge, Bail/Filing Section, Central District, THC, Delhi.
5. Branch-In-Charge, Record Room (Sessions), Central District, Tis Hazari Courts, Delhi whether there is any appeal pending before the Appellate/Sessions Courts in respect of appeal files have been consigned in Record Room (Sessions)
6. Ahlmad (Bail matters) to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
7. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
8. Dealing Assistant, R&I Branch for uploading the same on LAYERS.

Seen

Done
11.7.23
cell for
encl
21/4/23


(RAKESH PANDIT)

Officer In-Charge, (Genl. Branch)
Addl. District & Sessions Judge
Central District, Tis Hazari Courts, Delhi

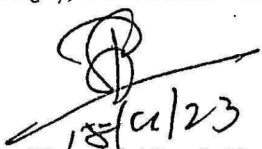
Encls. As above

No. 14181/Genl./HCS/2023

Dated, Delhi the 18 APR 2023

Copy to :-

1. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.


Officer In-Charge, (Genl. Branch),
Addl. District & Sessions Judge
Central District, Tis Hazari Courts, Delhi